

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 5
CP 173/241-242/PB/2019

IN THE MATTER OF:

Emaar Holding II

.... Petitioner/Applicant

Vs.

Emaar MGF Land Limited

.... Respondent

Order under Section 241-242 of the Companies Act.

Order delivered on 18.05.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR

HON'BLE PRESIDENT

SH. ATUL CHATURVEDI

HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL AND VC MODE)

PRESENT:

For the Petitioner : Mr. Sajan Poovayya, Sr. Adv. Ms. Ruby Singh Ahuja, Mr. Aman Ahluwalia, Ms. Tahira Karajjawala, Ms. Hancy Maini, Ms Aakriti Vohra, Ms. Jappanpreet Hora, Ms. Sanya Dua, Ms. Alvia Ahmed, Mr. Palash Maheshwari, Ms. Pragya Agarwal, Advs.

For the Respondent : Ms. Pooja Mahajan, Mr. Daksh Ahluwalia, Mr. Ashish Joshi, Aruna Sharma, Ashwani Malhotra, Advs. for R1

Ms. Pooja Mahajan, Mr. Daksh Ahluwalia, Mr. Ashish Joshi, Ms. Aruna Sharma, Mr. Ashwani Malhotra Advs.

Sr. Adv. U.K. Chaudhary, Adv. Manisha Chaudhary, Adv. Mansumyer Singh, Adv. Manisha Sharma, Adv. Shravan Chandrashekhar

Adv. Pooja M. Saigal, Adv. Yudishter Singh, Adv. Simrat S. Pasay, Adv. Abhay Singla, Adv. Tanya Pandey for R2

Sr. Adv. Darpan Wadhwa, Adv. rushab Aggarwal, Adv. Japnish Singh Bhatia

ORDER

IA(CA)-14/2022, IA(CA)-15/2022, CA-349/2022, CA-146/2022, CA-53/2022, CA-634/2020, CA-70/2020, CA-89/2020, CA-225/2021, CA-146/2023

Substantial arguments have already been taken place before the Regular Principal Bench at length.

Since the Member Technical is on leave till 31.05.2023.

List the matter **on 13.07.2023.**

-Sd-

**(RAMALINGAM SUDHAKAR)
PRESIDENT**

-Sd-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

ANAND DUBEY